

SCHEDULE-II**[See Rule 3(2)]****Form 1****List of cases e-filed during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Div), (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL	NIL	NIL
3.	Civil Judge (Sr. Div) , (Commercial) Court, Berhampur	Ganjam	C.S. 64/ 2024	Bank of Maharashtra Vrs. Mr. Shaikh Nasar Ali Ahamad	Ranjan Kumar Tripathy	9776078022	NA	07.10.2024	07.10.2024
			C.S. 65/ 2024	State Bank of India Vrs. M/s. Bhabani Pipes	Simanchal Panda	9338005621	NA	24.10.2024	24.10.2024
			C.S. 66/ 2024	State Bank of India Vrs. M/s. Tirumala Yarn	Simanchal Panda	9338005621	NA	24.10.2024	24.10.2024
			C.S. 67/ 2024	State Bank of India Vrs. Gopal Krushna	Simanchal Panda	9338005621	NA	24.10.2024	24.10.2024

Form 2**List of cases in which e-payment of Court fees was made during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2.	Civil Judge (Sr. Div), (Commercial Court), Cuttack	Cuttack	CS(III) 71/ 2024	Canara Bank Vrs. Omm Maa Diagnostic Centre	B.N.Udgata & Associates	27.06.2027	01.10.2024
			CS(III) 113/ 2023	Odisha Gramya Bank Dhenkanal Vrs Sushil Prusthy	Dillip Pattnaik & Associates	15.09.2023	29.10.2024
3	Civil Judge (Sr. Div), (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4.	Civil Judge (Sr. Div), (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL
5.	Civil Judge (Sr. Div), (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	Exn NO.279/2024	M/s.A.K Enterprises vrs. M/s.Odisha Mining Corporation Ltd.	Sri J. Raheman and associates	03.09.2024	03.10.2024
			C.S. 272 of 2022	PNB Vrs. M/s. Maa Arnapurna Food Products	Sri S.S. Pati and assocaites	03.12.2022	25.10.2024
			CMA No.147 of 2023 (Arbitration 01 of 2016)	Manjubala Panda Vrs NHAI	Sri Pravat Kumar Samantaray& Associates	04.08.2023	31.10.2024
2.	Civil Judge (Sr. Div), (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Div), (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Div), (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Div), (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Div), (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Div), (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Div), (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Div), (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL

Form 5

List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	C.S. No. 299 of 2022	Hotel Khandagiri Vrs Chandramani Behera	Adv. Sri Silabhadra Sastri	27.11.2022	28.10.2022
2.	Civil Judge (Sr. Div), (Commercial Court), Cuttack	Cuttack	CS (III) 44/ 2018 CIS (88/ 2021)	Central Bank of India Cuttack Vrs Charchita Enterprises & Ors	Santanu Kumar Sarangi & Associates	06.03.2018	01.10.2024
			CS (III) 378/ 2018 CIS (235/ 2021)	Indian Overseas Bank Ctc Vrs Prasanta Kumar Moharana	Gurudatt Kar & Associates	24.12.2019	04.10.2024
			CS (III) 27/ 2024	South Indian bank Ctc Vrs Rakesh Kumar Pattnaik	T P Panda & Associates Vrs Sanjay Kumar Pattnaik	24.02.2024	08.10.2024
			CS (III) 79/ 2022	SBI (RASMEC) Ctc Vrs Sohini Karan	N Tripathy & Associates Vrs Mohendra Dalai & Associates	21.05.2022	08.10.2024
			CS (III) 126/ 2022	SBI (RAMSEC) Ctc Vrs Usha Traders & Anr	N. Tripathy & Associates	23.07.2022	21.10.2024
			CS (III) 191/ 2022	SBI (RAMSEC) Ctc Vrs Sumaiya Agency & another	N. Tripathy & Associates	22.10.2022	22.10.2024
			CS (III) 42/ 2023	Bank of Maharashtra Ctc Vrs Sarala Enterprises & Anr	R. C. Ojha & Associates	27.04.2023	22.10.2024
			CS (III) 149/ 2023	Bank of Baroda Ctc Vrs Subhashree Mohanty	S. Sarangi & Associates Vrs Satyabrata Dash & Associates	18.11.2023	22.10.2024
			CS (III) 154/ 2021 CIS (313/	IOB Ctc Vrs Ranjan Poddar	Aurovinda Mohanty & Associates	27.04.2021	25.10.2024

			2021)				
			CS (III) 88/ 2021 CIS (349/ 2021)	SBI (RAMSEC) Ctc Vrs Taneesha Enterprises	Subrat Mohanty & Associates	09.02.2021	28.10.2024
			CS (III) 217/ 2022	IDBI Bank Ctc Vrs Chandi Pharma & another	Rakesh Sahoo & Associates	27.12.2022	29.10.2024
3	Civil Judge (Sr. Div), (Commercial Court), Berhampur	Ganjam	C.S. 36/2023	Durga Prasad Sabat Vrs. Utkal Hyundai Ms Utkal Automobiles Pvt. Ltd.	Raja Lalita Mohan	20.09.2023	22.10.2024
4	Civil Judge (Sr. Div), (Commercial Court), Sambalpur	Sambalpur	CS 1/ 2023	SBI, Burla, Sbp Vrs Pradeep Ku. Dip	H.S. Nanda	25.1.2023	22.10.2024
			CS 119/16	SBI, Bargarh Vrs M/s. Lalbabu Textile	Ashok Ku. Dash	17.7.2019	29.10.2024
5	Civil Judge (Sr. Div), (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1.	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	C.S.No. 25 of 2020	Biranchi Narayan Pratihary Vrs Manipal Hospoitals	Advocate Sri R.K. Nanda & Associates - Vrs S. K. Mohanty and Associates	02.12.2022	-	01.10.2024	335 days	dismissed on contest	-	-	-
			C.S.No.30 67 of 2023	M/s Unique packing Vrs M/s B1 Business House Pvt. Ltd.	Adv. R.K. Rout Vrs Ipsita Kar & Associates	02.07.2023	-	26.10.2024	455 days	dismissed on contest	-	-	-
2.	Civil Judge (Sr. Div), (Commercial Court), Cuttack	Cuttack	CS (III) 425/ 2013	State Bank of india Vs M/s S. S. Enterprises	Sri N Tripathy Vrs S. C. Mohanty	25.07.2023		04.10.2024	4090 days	Contest	-	-	-

			CS (III) 06/ 2023	SBI Vs Bharat Traders & another	S.R. Sahoo & Associates Vrs K.N. Pattanaik & Associates	04.02.2023		05.10.2024	610 days	Contest	-	-	-
3.	Civil Judge (Sr. Div), Commercial Court, Berhampur	Ganjam	C.S. 306/202 2	Krushna Kumari Nayak Vs Debahari Nayak And Others	S.K.Nayak Vrs. Minati Rath	09.08.202 2	NA	05.10.202 4	Two years two month	Contest			U/o. 7, R- 1 CPC
			C.S. 297/202 2	Lokanath Majhi Vs Nimai Charana Sahu	N.K.Tripath y Vrs. B.K.Mohant y	04.08.202 2	NA	08.10.202 4	Two years two month	Contest			U/o. 7, R- 1 CPC
			C.S. 127/202 2	Pranati Sahu Vs Silova Sahu	D.P. Panigrahi Vrs. Bijay Kumar Pradhan	07.04.202 2	NA	30.10.202 4	Two years six month s	Contest			U/o. 7, R- 1 CPC
			E.P. 54/2023	Cholamand alam Investment And Finance Co Ltd Vs Santosh Kumar Gouda	Deepak Kumar Sukla	17.08.202 3	NA	01.10.202 4	One year two month s	Contest			U/o. 21, R-11 CPC
			E.P. 52/2023	Cholamand alam Investment And Finance Co Ltd Vs Muralidhar Sethi And Another	Deepak Kumar Sukla	17.08.202 3	NA	03.10.202 4	One year two month s	Contest			U/o. 21, R-11 CPC

			E.P. 25/2024	Ms Shriram Finance Ltd Vs Ohida Benu	Deepak Kumar Sukla	15.02.202 4	NA	04.10.202 4	Eight Month s	Contest			U/o. 21, R-11 CPC
			E.P. 21/2024	Ms Shriram Finance Ltd Vs Sunil Achary	Deepak Kumar Sukla	15.02.202 4	NA	21.10.202 4	Eight Month s	Contest			U/o. 21, R-11 CPC
			E.P. 06/2024	M/s. United Electricals and Engineering Pvt. Ltd. Vs General Manager(M.M. and Vig), TPSODL	Gouri Mohan Rath Vrs. M.K.Mahap atra	19.01.202 4	NA	30.10.202 4	Nine Month s	Contest			U/o. 21, R-11 CPC
4.	Civil Judge (Sr. Div), Commercial Court, Samablpur	Sambalpu r	CS 232/201 5	SBI, Sbp Vrs SC. Panda & Others	HS. Nanda Vrs. Debasish Hota & Prasanta Kumar Pradhan	13.5.2015	No.	8.10.2024	3436 days	Contested	-	15 days	Orde r 7, Rule 2
			CS 201/202 0	Canara Bank, Bargarh Vrs Thabira Saa	Aswini Kumar Dash Vrs. Satyabrata Dash	11.11.202 0	No.	30.10.202 4	1449 days	Contested	-	15 days	Orde r 7, Rule 2
5.	Civil Judge (Sr. Div), (Commercial Court),	Balangir	CS- 28/116 of 2023- 24	SBI, Kantabanji Versus Bikash	Plaintiff (Adv): Sri M.K.Das.	18-07- 2024 in Commerci al Court,	No	01.10.202 4	74 Days	Dismiss on default	N/A	N/A	C.P. C.

	Balangir			Kumbhar and another		Balangir							
		CS-5/111 of 2023-24	PNB, Sonapur Versus Rasmita Padhan	Plaintiff (Adv): Sri B.P.Bedba k & associates	24-07-2024 in Commercial Court, Balangir	No	03.10.2024	70 Days	Dismiss on default	N/A	N/A	C.P. C.	
		CS-2/109 of 2023-24	PNB, BM Pur Versus Prajit Ku. Sahu & others	Plaintiff (Adv): Sri B.P.Bedba k & associates	24-07-2024 in Commercial Court, Balangir	No	03.10.2024	70 Days	Dismiss on default	N/A	N/A	C.P. C.	
		CS-79/175 of 2020-24	UGB, Rampur Versus Kishor Chandra Sandh & others.	Plaintiff (Adv): Sri B.C.Panda.	26-07-2024 in Commercial Court, Balangir	No	03.10.2024	68 Days	Dismiss for Default	N/A	N/A	C.P. C.	
		CS-79/80 of 2022-24	Canara Bank, Titilagarh Versus Seema Sarangi	Plaintiff (Adv): Sri M.L.Jain & Associates	12-07-2024 in Commercial Court, Balangir	No	03.10.2024	82 Days	Dismiss for Default	N/A	N/A	C.P. C.	
		CS-70/119 of 2023-24	Union Bank of India Versus Ananta Ram Rajput	Plaintiff (Adv): Sri S. Srinivas Rao & Associates.	04-04-2023 in Commercial Court, Balangir	No	04.10.2024	1 Year 150 Days	Judgement Ex-Parte	Does not arise	Does not arise	C.P. C.	
		CS-235/101 of 2022-24	SBI, Khariar Road, Nuapada Versus Ram	Plaintiff (Adv): Sri N.R.Pattan aik	17-07-2024 in Commercial Court, Balangir	No	04.10.2024	77 Days	Dismiss for Default	N/A	Does not arise	C.P. C.	

			Narayan Pahare									
		CS-18/178 of 2021-24	Canara Bank, Sonapur Versus Bisweswar Panigrahi	Plaintiff (Adv): Sri S.S.Panigrahi & Associates.	26-07-2024 in Commercial Court, Balangir	No	04.10.2024	69 Days	Dismiss for Default	N/A	N/A	C.P.C.
		BKGP-53/75 of 2022-24	SBI Nuapada Versus Bibhuti Bhusan Panda	Plaintiff (Adv): Sri N.R. Pattnaik	20-07-2024 in Commercial Court, Balangir	No	04.10.2024	74 Years	Dismiss for Default	N/A	N/A	C.P.C.
		CS-52/74 of 2022-24	SBI, Nuapada Versus Tachiri Kondagiri	Plaintiff (Adv): Sri N.R.Pattanaik and Associates.	20-07-2024 in Commercial Court, Balangir	No	04.10.2024	74 Days	Dismiss for Default	N/A	N/A	C.P.C.
		CS-81/186 of 2022-24	UGB, Dunguripali Versus Judhisthir Khamari	Plaintiff (Adv): Sri B.C.Panda.	25-07-2024 in Commercial Court, Balangir	No	05.10.2024	71 Days	Dismiss for Default	N/A	N/A	C.P.C.
		BKGP-29/114 of 2023-24	Bank of Baroda, Dharamgarh Versus M/s Patel Traders & others	Plaintiff (Adv): Sri S.K.Mund.	24-07-2024 in Commercial Court, Balangir	No	05.10.2024	70 Days	Dismiss for Default	N/A	N/A	C.P.C.
		CS-4/110 of 2023-24	PNB, Sonapur Versus Bibhuti	Plaintiff (Adv): Sri B.P.Bedbak.	25-07-2024 in Commercial Court,	No	05.10.2024	71 Days	Dismiss for Default	N/A	N/A	C.P.C.

			Baghar		Balangir								
		CS-149/32 of 2018-24	SBI, Mursundi Versus Padmanava Deheri & others	Plaintiff (Adv): Sri P.K.Purohit	24-07-2024 in Commercial Court, Balangir	No	07.10.2024	72 Days	Dismiss for Default	N/A	N/A	C.P.C.	
		BKGP-243/45 of 2019-24	SBI, Khariar Road Versus Bhakta Charan Sabar	Plaintiff (Adv): Sri N.R.Pattanai	22-07-2024 in Commercial Court, Balangir	No	07.10.2024	76 Days	Dismiss for Default	N/A	N/A	C.P.C.	
		BKGP-73/214 of 2022-24	ICICI Bank, Bhawanipatna Versus Bhabani Shankar Padhan & others	Plaintiff (Adv): Sri M.R. Mohanty and Associates.	26-07-2024 in Commercial Court, Balangir	No	21.10.2024	86 Days	Judgement (Contest)	Does not arise	Does not arise	C.P.C.	
		CS-145/176 of 2020-24	Canara Bank, Sonapur Versus Jagadish Pande & others	Plaintiff (Adv): Sri S.S.Panigrahi and Associates.	25-07-2024 in Commercial Court, Balangir	No	21.10.2024	85 Days	Dismiss for Default	N/A	N/A	C.P.C.	
		BKGP-242/44 of 2019-24	SBI, Khariar Road Versus Pankaj Jal	Plaintiff (Adv): Sri N.R.Pattanai and Associates.	22-07-2024 in Commercial Court, Balangir	No	22.10.2024	91 Days	Dismiss on default	N/A	N/A	C.P.C.	
		BKGP-109/85 of 2022-	SBI, Loisingha Versus	Plaintiff (Adv): Sri Pramod	16-05-2022 in Commerci	No	22.10.2024	2 Years 140	Dismiss on default	N/A	N/A	C.P.C.	

			24	Arun Ku. Sahu & others	Ku. Tripathy and Associates.	al Court, Balangir			Days				
			CS-269/105 of 2022-24	SBI, Balangir Versus Jitendra Manhira	Plaintiff (Adv): Sri Pramod Ku. Tripathy	19-10-2022 in Commercial Court, Balangir	No	29.10.2024	2 Years 10 Days	Dismiss on default	N/A	N/A	C.P. C.
			BKGP-96/17 of 2016-24	UGB, Junagarh Versus Garan Goud & others	Plaintiff (Adv): Sri S.K. Mund and Associates.	24-07-2024 in Commercial Court, Balangir	No	30.10.2024	97 Days	Dismiss on default	N/A	N/A	C.P. C.
			CS-15/177 of 2021-24	Union Bank of India, Sonapur Versus Mahapatra Mobiles	Plaintiff (Adv): Sri B.P.Mishra	25-07-2024 in Commercial Court, Balangir	No	30.10.2024	98 Days	Dismiss on default	N/A	N/A	C.P. C.

Form 7

Summary of Commercial Cases during the month

Sl. No.	Court	District	Total number of cases pending (on the 1 st day of the month)	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	3676	63	19	3720	Commercial cases having pecuniary value of rupees more than 5 lakhs
2.	Civil Judge (Sr. Div), (Commercial Court), Cuttack	Cuttack	1318	30	19	1329	
3.	Civil Judge (Sr. Div), (Commercial Court), Berhampur	Ganjam	419	11	25	405	
4	Civil Judge (Sr. Div), (Commercial Court), Sambalpur	Sambalpur	432	21	13	440	
5	Civil Judge (Sr. Div), (Commercial Court), Balangir	Balangir	263	08	22	249	
TOTAL			6108	133	98	6143	